

concern at the last ESCAP summit that developing countries should not allow the developed countries to induct Socio-economic and Environmental elements in the agenda or objectives of the World Trade Organisations, even in thinly veiled form, to nullify the comparative advantages to the developing countries; and

(b) the results achieved so far?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SLAMAN KHURSHEED) : (a) and (b) India has been in consultation with various countries in appropriate fora to urge that while developing and developed countries alike must share actions to deal with genuine social and environmental concerns, the instruments of trade policy should not become a mechanism for applying or enforcing standards in extraneous areas. Nor should social and environmental concerns become devices for protectionism. Most developing countries share this perspective.

[Translation]

Revamping of D.T.C.

1211. SHRI PANKAJ CHOWDHARY:
SHRI V. SREENIVASA PRASAD:
SHRI RAJNATH SONKAR SHASTRI:
SHRI TARA SINGH:
SHRI NITISH KUMAR:
SHRI GUMAN MAL LODHA:
DR. MAHADEEPAK SINGH SHAKYA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to formulate a plan to revamp the function-

ing of the DTC;

(b) if so, the details thereof;

(c) The month wise details of the total amount collected by sale of tickets to passengers on the DTC during 1993-94;

(d) the losses suffered annually by the Corporation during 1991-92, 1992-93 and 1993-94;

(e) whether the losses are still mounting despite the increase in DTC bus fare; and

(f) if so, the further steps the Government propose to take in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) and (b) Yes, Sir. The Government is finalising an inter-connected package for rehabilitation of DTC with a view to ensure its long term viability. The main suggestions include:-

(1) Reduction in manpower ratio;

(2) Rationalising the size of DTC fleet to 3500 buses;

(3) Withdrawal of DTC buses from loss making routes;

(4) Conversion of all outstanding loans and accumulated interest as on 31-3-1993 into equity; and

(5) Reimbursement by Government of the losses on account of various concessional passes issued by DTC.

(c) The month-wise details of the amount collected by sale of tickets of passengers in DTC during 1993-94 are as under:-

(Rs. in lakhs)

Sl. No.	Month	Earning by sale of tickets				
		Inter-State		City		Total
		1	2	3	4	
1.	April, 93			402.52	868.26	1270.87
2.	May, 93			425.67	837.33	1263.00
3.	June, 93			481.55	755.32	1236.87
4.	July, 93			512.55	783.24	1295.73
5.	August, 93			588.28	754.99	1313.27
6.	Sept., 93			491.26	696.40	1187.66
7.	Oct., 93			488.51	753.26	1241.71

Sl. No.	Month	Earning by sale of tickets				
		Inter-State	3	4	City	Total
1	2					5
8.	Nov., 93	531.18		704.40		1235.58
9.	Dec, 93	543.74		700.73		1244.47
10.	Jan. 94	514.59		699.78		1214.37
11.	Feb., 94	538.39		684.60		1222.99
12.	March., 94	604.87		688.37		1293.24

(d) The losses suffered by DTC during the last 3 years are as under :-

(Rs. in lakhs)

Year	Working Loss	Net Loss
1991-92	8273.31	20381.84
1992-93	5490.55	24527.58
1993-94	8360.39	28184.08

(e) Yes, Sir.

(f) Government have been continuously monitoring the performance of DTC with a view to improve its functioning. Increase in fuel efficiency and tyre life, reduction in the number of break-downs by better maintenance practices and economy in expenditure have been some of the measures undertaken. Plugging leakage of revenue is another measure which DTC undertakes through effective cheking. Speedy disposal of scrap, route rationalisation are other steps being taken to augment the DTC revenue.

Power Projects

1212. SHRI CHHITUBHAI GAMIT: Will the Minister of POWER be pleased to state:

(a) the power projects under construction in Gujarat and the estimated power generation capacity thereof;

(b) the targets fixed for the completion of these projects and the funds allocated for each of the project; and

(c) the progress achieved so far in this regard ?

THE MINISTER OF STATE IN THE

MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU) : (a) to (c) The details of power projects under construction in Gujarat are given below:

HYDRO PROJECTS

1. Kadana PSS Stage. II (2 x60 MW): The project is scheduled for commissioning in 1996-97. The funds recommended for the year 1994-95 are Rs. 34 crores. All civil works including Power House have been completed. Unit 3 staying erection completed and Unit 4 is under progress.

2. Sardar Sarovar Poject (1450 MW): The commission schedule for the River Bed Bank Power House (RBPH) is 1997—2000 and for the Canal Head House (CHPH) is 1995-97. The funds recommended for the year 1994-95 are Rs. 52.00crores (Gujarat's share). Civil work of concrete dam and Power House is under progress.

THERMAL

1. Kutch Lignite (75 MW): The project is scheduled for commissioning in 1997-98. The funds recommended for the year 1994-95 is Rs. 10 crores. Work on main plant equipment foundation is in progress.

2. Gandhar CCGT (GT 1-3 and ST 1-GT 131 x 3 MW and ST 255 MW): GT Units have been synchronised. Work for ST is in progress. The commissioning schedule is 1995-96. The outlay recommended for the year 1993-94 is Rs. 750 crores.

[English]

Expulsion of Diplomats by Pakistan

1213. SHRI D. VENKATESWARA RAO:
SHRIMATI SAROJ DUBEY: